

Fund for deprived sections

1592. SHRI VIJAY JAWAHARLAL DARDA : Will the PRIME MINISTER be pleased to state:

(a) whether Government is planning to undertake adequate quantification of funds spent on SCs/STs, which is 25 per cent of our population so that deprived sections of the society are progressively brought equal at level with remaining 75 per cent;

(b) if so, whether Government will keep in view the observations made in UN State of the World's indigenous Peoples' Report, 2010 that indigenous People, *i.e.* Tribals, across the world suffer disproportionately high level of poverty, illiteracy, poor health and human rights abuse, so the built-in disadvantaged groups within the intended beneficiaries derive equal benefits; and

(c) the percentage of 2007-08 and 2008-09 budgetary funds that were spent towards upliftment of SCs/STs groups?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY) : (a) The Government has been issuing guidelines to States and Central Ministries to earmark Scheduled Caste and Scheduled Tribe population proportionate funds in their plan outlays under Tribal Sub Plan (TSP) and Scheduled Castes Sub Plan (SCSP), respectively, from time to time since the year 1976.

(b) India's position regarding indigenous people has been that it is not only the Scheduled Tribes who are indigenous to India but the entire population of India is indigenous since independence.

(c) The Ministry of Tribal Affairs and the Ministry of Social Justice and Empowerment of Government of India are the nodal Ministries for implementation of programmes for development of Scheduled Tribes and Scheduled Castes, respectively. Details of the allocation and actual expenditure under the schemes for development for development of STs and SCs by the concerned Ministries during 2007-08 and 2008-09 are as under:

(Rs. In Crore)

Ministry	Annual Plan 2007-08			Annual Plan 2008-09		
	B.E.	Actual Expdr.	Percentage	B.E.	Actual Expdr.	Percentage
Ministry of Tribal Affairs	1719.71	1524.32	88.64%	2121.00	1805.92	85.11%
Ministry of Social Justice and Empowerment	1521.50	1716.15	112.79%	1815.50	1805.89	99.47%

Note: Allocation and expenditure for 2007-08 and 2008-09 shown above under Ministry of Social Justice and Empowerment are for Scheduled Castes development only.

Development councils

1593. SHRI MANGALA KISAN : Will the PRIME MINISTER be pleased to state:

(a) the number of development councils like Bundelkhand in the country, giving the figure, State-wise;

(b) whether Government is willing to fund for the development of the other council area of the country, on the Bundelkhand funding pattern; and

(c) if so, whether Western Odisha development council will be funded by Government on Bundelkhand pattern considering it to be most underdeveloped and most poverty stricken area in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY) : (a)
No Development Council for Bundelkhand region has been set up by the Central Government.

(b) and (c) Do not arise.

Budget for education and health

1594. SHRI PARIMAL NATHWANI : Will the PRIME MINISTER be pleased to state:

(a) whether policies adopted by the States mean that they do not have enough money to spend on Education and Health;

(b) if so, the amount of funds transferred from Centre to States for Education and Health during the last five years, State-wise;

(c) whether States have utilized these funds fully for the purpose for which these were allotted; and

(d) if not, the names of defaulting States?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY) : (a) to (d) Education is in the Concurrent List and Health is a State subject. The bulk of the expenditure in Education and Health is incurred by the State Governments. In order to supplement the efforts of the State Governments in providing quality education and health, the Central Government has been implementing several schemes with substantial outlays. The Sarva Shiksha Abhiyan (SSA) and National Rural Health Mission (NRHM) are the major flagship Centrally Sponsored Schemes implemented in the Education and Health sectors, respectively.

SSA aims at Universalisation of Elementary Education and is implemented in partnership with states with a fund sharing arrangement of 75:25 in the X Plan (2002-07) and in the XI Plan (2007-12) a tapering of ratio of 65:35 for first two years, 60:40 for the 3rd year, 55:45 for the 4th year and 50:50 thereafter. In view of higher states' share under SSA, the 13th Finance Commission has provided additional grants to the States to meet their shares of expenditure on education. The Central Government has also increased its allocation under SSA. Besides SSA, Central Government is also implementing Mid-day Meal Scheme through State Governments. Under MDMS, the Central Government incurs substantial expenditure in providing foodgrains free of cost to the states, and also financial assistance for cooking cost, transportation cost for foodgrains, kitchen sheds and cooking utensils, Management, Monitoring & Evaluation etc. The funding pattern under NRHM in the Health sector is 85:15 between the Central and the States.

An elaborate monitoring mechanism is in place to ensure utilization of the earmarked funds under these schemes. Periodical monitoring of the schemes are undertaken by the respective Ministries as prescribed in the programme guidelines. Meetings conducted for each state during Annual Plan discussion, Half Yearly Review meetings and Project Approval Board meetings undertake a detailed assessment of the programme. The details of Plan expenditure under these schemes are also posted in web site of respective Ministries enabling transparency and social audit.

Details indicating release of funds to the states under SSA and NHRM during the last five years is enclosed as Statement-I and II respectively (See below).